

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 415/2004
IN
OA 674/2003

New Delhi, this the 18th day of January, 2005

Hon'ble Mr. Justice M.A.Khan, Vice-Chairman (J)
Hon'ble Mr. D.R.Tiwari, Member (A)

Sh. Sushil Tirkey
Junior Engineer-1/C&W
Northern Railway
Tughlakabad, New Delhi.

...Applicant

(By Advocate Mrs. Meenu Mainee
for Sh. B.S.Mainee)

VERSUS

1. Sh. R.R.Jaruhar
General Manager
Northern Railway
New Delhi.
2. Sh. Pradeep Kr. Goyal
Divisional Railway Manager
Northern Railway
State Entry Road, New Delhi.
3. Sh. Ashok Kumar
Sr. Divisional Mechanical Engineer (C&W)
Northern Railway, DRM Office, New Delhi.

...Respondents

(By Advocate Sh. Rajender Khatter)

ORDER (ORAL)

Mr. Justice M.A.Khan,

OA 674/2003 was disposed of by the Tribunal with the following
orders dated 19-4-2004 :-

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'In view of the discussions above, I partly allow the present application and direct the respondents either to consider extending his services in the present post of JE Gr. I until his turn for promotion to SE (Sectional Engineer) and retain him in Northern Railways or in the alternative, consider posting him in the South Eastern Railways near or around Ranchi, so that the purpose for which he volunteers to forgo two promotions and revert to a junior post, is subserved.'

2. In the reply to the show cause notice, the respondents have submitted that the order of the Tribunal had been complied with and reference is made to the order, copy of which is filed as Annexure R-1 with the reply. Counsel for the respondents has submitted that now the applicant has been posted at Ranchi and has already joined there. As such the order of the Tribunal has been fully implemented. Counsel for the applicant agreed with it.

3. Having regard to the facts of the present case, we are of the view that it is not a fit case for proceeding in the matter further. Accordingly we discharge the notices and dismiss the CP.

Tiwari
(D.R.Tiwari)
Member (A)

M.A.Khan
(M.A.Khan)
Vice-Chairman (J)

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